

## WRITTEN ANSWERS TO QUESTIONS

### समुद्री उत्पादों का निर्यात

\*347. श्रीमती संयोगिता राणे : क्या वाणिज्य मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) गत दो वर्षों से सम्बन्धित समुद्री मछली उत्पादों के उत्पादन तथा विदेशों को उनके निर्यात का ब्यौरा क्या है ;

(ख) क्या अन्य देशों की तुलना में इस देश में समुद्री उत्पादों का उत्पादन कम है ; और

(ग) इनके उत्पादन तथा निर्यात को बढ़ाने सम्बन्धी प्रस्तावों का ब्यौरा क्या है ?

वाणिज्य मंत्रालय में उपमंत्री (श्री पी० ए० संगमा) : (क) और (ख) भारत द्वारा उत्पादित समुद्री मछली 1980 में 2.44 मिलियन मै० टन और 1981 में 2.42 मिलियन मै० टन थी। भारत का मछली उत्पादन विश्व के सात देशों अर्थात् जापान, सोवियत संघ, चीन, संयुक्त राज्य अमरीका, चिली, पीरू तथा नार्वे से कम है।

भारत ने 1981-82 के दौरान 286.01 करोड़ रु० मूल्य के 70105 मै० टन समुद्री उत्पादों और 1982-83 में 361.36 करोड़ रु० मूल्य के 78175 मै० टन का निर्यात किया।

(ग) समुद्री उत्पादों के उत्पादन तथा निर्यात को बढ़ाने के प्रस्ताव निम्नलिखित हैं :

(1) उपयुक्त मछली पकड़ने के पोत काम में लेकर गहरे समुद्र के संसाधनों का लाभ प्राप्त करना, गहरे जमुद्र में मछली पकड़ने के

लिये मछली पकड़ने के विदेशी पोत भाड़े पर लेने तथा संयुक्त उपक्रम कम्पनियों के प्रवर्तन को प्रोत्साहित करना।

(2) श्रिम्पों के अलावा अन्य मर्दों को पकड़ने के लिये मछली पकड़ने के प्रयासों के विविधीकरण द्वारा तटवर्ती मछली पकड़ने के प्रयासों को सरल तथा कारगर बनाना ; और

(3) पालन के जरिए झींगा उत्पादन का संवर्धन।

### Balance of Payment Position

\*349. SHRI H. N. BAHUGUNA : Will the Minister of FINANCE be pleased to state :

(a) the facts and figures of India's latest balance of payment position ;

(b) whether there has been a steep rise over the previous years ; and

(c) if so, the reasons therefor ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c) Details of India's balance of payments position become available after a considerable time-lag. Based on the available data and the movement in India's foreign exchange reserves, the country's overall balance of trade and payments position in 1982-83 and in the current fiscal year so far has shown improvement.

### Central Assistance for Development of Tourist Spots in Andhra Pradesh

\*350 SHRI G. BHOOPATHY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing :

(a) the steps taken or proposed to be taken to develop tourist spots in Centra,

Sector in Andhra Pradesh during the current Five Year Plan period ; and

(b) the assistance given to Andhra Pradesh Government during the current Plan period for the tourist development programme in the State ?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) and (b) The Department has taken up the following schemes in the current Five Year Plan in Andhra Pradesh :—

- (i) A Tourist Bungalow with a capacity of 64 beds was built at Warangal and commissioned in 1980. The cost of this project was Rs. 10.30 lakhs.
- (ii) India Tourism Development Corporation augmented, by spending Rs. 3.61 lakhs in the current plan, their transport fleet in Hyderabad, bringing it up to a strength of 11 vehicles comprising 3 Ambassador cars, 4 Mercedes Benz air-conditioned cars, and 4 coaches.

It was proposed to set up a 53-room 3-star hotel at Hyderabad for Rs. 195.50 lakhs as a joint venture between the ITDC and the Andhra Pradesh Travel & Tourism Development Corporation. The equity contribution of ITDC was to be Rs. 40 lakhs. However the State Government has in May 1983 intimated that it was not in a position to participate in the joint venture project.

The Department has brought out a variety of publicity material for distribution in India and abroad on Andhra Pradesh, including a folder on Hyderabad in Arabic for the Arab market. It has also invited during the current Plan a number of travel writers and travel agents on familiarisation tours to Andhra Pradesh from a number of countries, including the U.K., Australia, U. S. A. Japan and Singapore.

Demand of Class I Officers of L.I.C. for Revision of Pay Scales

\*351. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to state :

(a) when were the wage scales of the Class I officers of the L.I.C. last revised :

(b) whether there have been demands for revision of pay scales of the Class I officers of the L.T.C. ; and

(c) what action Government propose to take thereoa ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Scales of pay of Class I Officers of the Life Insurance Corporation of India were revised last in 1970. In terms of the Settlement of 1970 with the Federation of Class I Officers Association of the Corporation, these scales remained operative during the period from 1.4.1969 to 31.3.1973. A fresh Charter of Demands was received from the Federation in March, 1973. Keeping the same in view, revised scales of pay etc. were offered to the officers once in 1974 and again in 1980. On both the occasions the officers were declined on the ground that the anomalies in the gross emoluments receivable by Class I Officers and Class III employees in overlapping stages had not been fully removed. INTER SE distortions within the wage structure of the employees of the Corporation had developed due to implementation of different terms and conditions of settlements with different classes of employees. Despite the fact that no agreement could be reached with the Federation, ad-hoc adjustment allowance was released in August, 1982 effective from 1.8.1981 and 1.1.1982 cumulatively ranging from Rs. 75/—to Rs. 800/—P. M. for different pay scales.

In view of non-revision of scales of pay etc. since 1973 and their dissatisfaction with the adjustment allowance granted in 1982,